

Name of the corporate debtor: Empress Infra Projects Private Limited
 Date of commencement of CIRP: 12-11-2025 [NCLT Order received to IRP on 13-11-2025]
 List of creditors as on: 02-01-2026

List of other creditors (Other than financial creditors and operational creditors)

Sl. No.	Name of cre -ditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	(Amount in ₹) Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No



Sudhanshu Gupta
 Resolution Professional of Empress Infra Projects Private Limited]
 Registration No: IBBI/IPA-002/IP-N00216/2017-18/10668

Office at: 311, Agarwal Chamber-2, Plot No. 30, 31
 Veer Savarkar Block, Opp. Metro Pillar No. 58,
 Shakarpur, East Delhi-110092
 Contact No.: 9811547321

Email Address: sq_1973@rediffmail.com, empress.cirp@rediffmail.com

Place: Delhi
 Date: 02-01-2026